NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/213/2016

NAME OF THE PETITIONER(S)

: Dr. Justin George & 9 others

NAME OF THE RESPONDENT(S)

: M/s Trichur Tourist Complex Private Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

SRIKANT MOHAN For the Petilioners

2. Athiban Vijay for K. Warothan Kuma

Council for Respondences

ORDER

Counsels for both the parties are present. Counsel for Respondent submitted that he is likely to file a memo on behalf of R2 and R16 adopting reply filed by R1. Counsel for the Petitioner prayed for time for filing the rejoinder. Put up on 11.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk